

श्री मधु लिमये : किस नियम के अन्दर ?

MR. DEPUTY-SPEAKER: So, he is raising a point of order.

श्री मधु लिमये : रिकार्डिंग किस नियम के अन्दर ?

MR. DEPUTY-SPEAKER: I think they have demanded a recording of the vote. They have not challenged my decision.

श्री मधु लिमये : न, न ।

MR. DEPUTY-SPEAKER: They have a right to challenge; they demand the recording of the vote.

SHRI UMANATH: Under which rule?

MR. DEPUTY-SPEAKER: I had announced the decision; I stick to it. They have a right to demand a recording of the vote. That is all.

श्री मधु लिमये : यह न कीजिये । अविश्वास का प्रस्ताव लाना पड़ेगा । आप के ऊपर अविश्वास का प्रस्ताव लाना पड़ेगा ।

MR. DEPUTY-SPEAKER: There is a difference, Mr. Limaye. Please listen to me. It is not a question of no-confidence. They have demanded a recording of the voting.

SHRI RANGA: Sir, this is not the first time that we are being defeated. We are not afraid of finding ourselves in a hopeless minority. But then the point is, we must be able to understand each other properly. (Interruption). Are you hearing me or are you making silent comments?

MR. DEPUTY-SPEAKER: I am listening.

SHRI RANGA: You can enjoy yourself...

MR. DEPUTY-SPEAKER: I said I am listening.

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SHRI RANGA: My point is this. This is not the first time that we are being defeated in this House. We are not afraid of finding ourselves in a hopeless minority. (Interruption) The Minister of Parliamentary Affairs wants to enjoy this as a big joke. But the point is, we must be able to understand the position. I have been here in this House for a much longer time than some of my friends on that side. What we have understood is only this: when we do not challenge your decision—"The Ayes have it" or "The Noes have it"—then we understand that there is to be no formal division. If, in spite of it, you want to create a precedent here, I have no objection; it will go down to your credit.

MR. DEPUTY-SPEAKER: The decision of the vote has already been announced; it was a voice vote. There was a demand for recording the votes. You have already admitted that you are in hopeless minority. (Interruption). So, the motion is lost.

19.34 hrs.

MOTION OF THANKS ON THE
PRESIDENT'S ADDRESS—contd.

MR. DEPUTY-SPEAKER: The House will now resume the debate on the President's Address.

डा० गोविन्द दास (जबलपुर): उपाध्यक्ष जी, राष्ट्रपति के अभिभाषण के संबंध में जो धन्यवाद का प्रस्ताव आया है उसका समर्थन करने के लिए मैं खड़ा हुआ हूँ ।

MR. DEPUTY-SPEAKER: The hon. Member may continue tomorrow.

19.35 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, February 15, 1968/Magha 26, 1889 (Saka).